NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.01/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Mangalmurti Commodeal Pvt.LtdVersus-Rupnarayan Vanijya Pvt.Ltd. & Ors.		
Ur	nder Section	397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	MR. REETOP	GROTO MITRA 7		

1. MR. REETOBROTO MITRA

ADV RESP NO. 8

2. MS. LABANYASREE SINHA

ADU

for 2017

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent no. 8 are present. No one is present from other respondents.

List on 21/12/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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